

O.A./612/87

(A)

CORAM : Hon'ble Mr. G.S. Nair .. Vice Chairman

Hon'ble Mr. M.M. Singh.. Administrative Member

20.3.1990

Mr. Y.V. Shah, learned counsel on behalf of the applicant submits that by the interim orders allowed on this application, the reversion did not take effect and ^{hence} consequently, the applicant has retired from service from the post of I.O.W. itself and as such there is nothing to be pursued in this application.

Accordingly, this application is closed.

M. M. S.
(M M Singh)

Administrative Member

G. S. N.
(G S Nair)
Vice Chairman

*Mogera